

**COURT - I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 212 of 2013**

**Dated : 23<sup>rd</sup> October, 2013**

**Tata Power Co. Ltd.**

**..... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission**

**..... Respondent(s)**

**ORDER**

The Court has not assembled today.

As agreed by the parties, post the matter on **15.11.2013.**

**COURT MASTER**